

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal 141 of 2011

Dated : 14<sup>th</sup> October, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Himatsingka Seide Limited ..... Appellant (s)  
Versus  
Karnataka Electricity Regulatory Comm. & Ors. ....Respondent (s)

Counsel for the Appellant (s) : Mr. G. Joshi

ORDER

At the request of the learned counsel for the Appellant, Post  
the matter on 31.10.2011.

(V.J. Talwar)  
Technical Member  
Ts/ks

(Justice M. Karpaga Vinayagam)  
Chairperson